

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SAMRAT VIDEO VISION PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	SAMRAT VIDEO VISION PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20/04/1987
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of companies-DELHI
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74899DL1987PTC027656
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	34-H, Ashoka Avenue, Sainik Farm, New Delhi-110062
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17-05-2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	PUNEET SACHDEV, Add. A-5/105-C PASCHIM VIHAR DELHI-110063 E-Mail : psachdev78@gmail.com Phone. 9811528310 Regn. No. IBBI/PA-001/IP-P01124/2018-19/11821
8.	LAST DATE FOR SUBMISSION OF CLAIMS	16-06-2022

Notice is hereby given that the SAMRAT VIDEO VISION PRIVATE LIMITED has commenced voluntary liquidation on 17TH MAY 2022

The stakeholders of SAMRAT VIDEO VISION PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 16TH JUNE 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Puneet Sachdev

Liquidator, Samrat Video Vision Private Limited
Regn. No. IBBI/PA-001/IP-P01124/2018-19/11821

Date: 19.05.2022

Place: New Delhi

